



2026:AHC-LKO:7582-DB

**HIGH COURT OF JUDICATURE AT ALLAHABAD
LUCKNOW**

WRIT - C No. - 12453 of 2025

Munna Prasad Alias Munna Lal

.....Petitioner(s)

Versus

State Of U.P. Thru. Prin./Addl.Secy. Revenue Lko.
And 10 Others

.....Respondent(s)

Counsel for Petitioner(s)	: Onkar Nath Tiwari, Akhand Pratap Verma, Maya Ram Yadav
Counsel for Respondent(s)	: C.S.C., Mohan Singh

Court No. - 1

HON'BLE RAJAN ROY, J.

HON'BLE ABDHESH KUMAR CHAUDHARY, J.

1. Vakalatnama filed today by Sri Vikas Pandey, Advocate on behalf of the opposite party no. 8 is taken on record.
2. Heard learned counsel for the parties.
3. This petition has been filed seeking following main prayers:-

"(i) to issue a writ, order or direction in the nature of Mandamus commanding to opposite parties not to construct road in Bhumidhari Land of the petitioner i.e. having plot no. 248&246 situated at Malikpur Chhitauna Jalapur, District - Ambedkar Nagar during pendency of demarcation under section 24 of U.P. revenue code, 2006.

(ii) to issue a writ, order or direction in the nature of Mandamus commanding to opposite parties to conclude the proceeding of demarcation under section 24 of U.P. revenue code 2006, allocating case no Writ-C 3345 of 2025 expeditiously".

4. Learned counsel for the petitioner has not been able to satisfy the Court that the petitioner- Munna Prasad Alias Munna Lal has any right and interest at Gata No. 248. The Khatauni pertaining to it has been annexed, which does not bear the name of Munna Prasad Alias Munna Lal. It is only the Khatauni pertaining to Gata No. 246, which bears the

name of petitioner along with other co-tenure holders. The revenue map is on record and apparently chak marg is no where near Gata No. 246 though it is near Gata No. 248. The chak marg runs through Gata No. 223.

5. We, therefore, see no reason to interfere in the matter at the behest of the petitioner. If the petitioner has any cause and locus standi, he can pursue other remedies.

6. Accordingly, the petitioner is **disposed of**.

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(Abdhesh Kumar Chaudhary,J.) (Rajan Roy,J.)

February 2 , 2026

Anuj Singh